

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.†1153
TO BE ANSWERED ON 19.09.2020

CENTRAL ASSISTANCE SCHEME FOR ST

†1153. SHRIMATI JASKAUR MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the grants-in-aid being provided under Special Central Assistance Scheme to Tribal Sub-Scheme (SCA-TSS) to Scheduled Tribes by the Government in the country including Rajasthan;
- (b) the details of the amount provided to Rajasthan under this Scheme during the last three years;
- (c) whether the Government proposes to increase this grants-in-aid, if so, the details thereof; and
- (d) whether the Union Government has received proposals from the Rajasthan Government in this regard and if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) & (b): The details of the funds released to the State Governments including the State of Rajasthan during last three years under the scheme of SCA to TSS is furnished vide **Annexure**.

(c): Grants-in-aid under the scheme of SCA to TSS is provided to the State Governments according to their share of allocation out of total allotment under the scheme. The share of allocation of the State is arrived at on the basis of following criteria:

(i) 2/3rd weightage to proportion of ST population in the State as per latest census to total ST population.

(ii) 1/3rd weightage to proportion of tribal dominated areas (i.e. Districts where tribal population is 25% or more and LWE affected Districts).

(d): Based on the proposals received from the Government of Rajasthan under the scheme of SCA to TSS, an amount of Rs.5911.00 lakh has been approved for the year 2020-21 so far.

Annexure

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1153 for answer on 19.09.2020

Details of the Funds released to the State Governments under the scheme of SCA to TSS during the last three years

(Rs. in lakh)

S.No.	States	Funds Released		
		2017-18	2018-19	2019-20
1	Andhra Pradesh	3624.77	5617.39	12470.50
2	Arunachal Pradesh	0.00	2211.83	9224.29
3	Assam	0.00	0.00	2710.08
4	Bihar	0.00	0.00	0.00
5	Chhattisgarh	14327.57	10342.65	9415.53
6	Goa	559.09	352.31	0.00
7	Gujarat	10270.41	11765.38	8975.55
8	Himachal Pradesh	2291.20	3628.00	2394.18
9	J & K	3626.50	3749.80	4509.00
10	Jharkhand	11372.49	8564.52	6201.49
11	Karnataka	5955.37	5347.76	7434.00
12	Kerala	808.43	335.00	0.00
13	Madhya Pradesh	22828.70	16968.97	13415.25
14	Maharashtra	13760.38	13802.57	11929.09
15	Manipur	3790.38	5442.48	1434.02
16	Meghalaya	0.00	2739.20	3788.00
17	Mizoram	0.00	1220.00	3140.00
18	Nagaland	0.00	3225.00	2951.12
19	Odisha	11975.00	17553.22	8691.18
20	Rajasthan	10051.83	10327.93	11461.41
21	Sikkim	5986.00	0.00	0.00
22	Tamilnadu	894.10	315.00	450.56
23	Telangana	4493.55	2850.32	5361.29
24	Tripura	1649.77	1294.38	1362.97
25	Uttarakhand	679.00	1012.88	600.00
26	Uttar Pradesh	458.35	0.00	779.91
27	West Bengal	5397.11	5833.41	5862.58
	Total	134800.00	134500.00	134562.00
